

NOTICE

Please take notice that L.P.A. No. 311/2020 shall be taken up by the Hon'ble Division Bench No.01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad today i.e. on 11.12.2020.

By Order,

**Dated the 11th December 2020
High Court of Jharkhand, Ranchi**

Sd/-
**(Sanjeev Kumar Das)
Joint Registrar (L&C)**

NOTIFIED CASES CAUSELIST For Friday The 11th December 2020
COURT NO. 1 (THROUGH VC)
DIVISION BENCH (BENCH ID-24852)

HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	LPA/311/2020	NAVIN JAISWAL vs THE STATE OF JHARKHAND	SAMEER SAHAY CHANCHAL JAIN APRAJITA BHARDWAJ VIKASH KUMAR MASTAR AKASH SHRISTI SINHA	RAJIV RANJAN
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IA NO, 5365/2020 (For Stay Of Proceedings), 5366/2020 (For EXEMPTION FROM FILING CERTIFIED COPY OF ORDER)
CODE OF CIVIL PROCEDURE, 1908